

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 142 OF 2019 &
IA NO. 616 OF 2019**

Dated: 24th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Limited (Distribution) ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv
Mr. Abhishek Kumar
Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nishant Kumar
Ms Ambuj Dixit.
Mr. Tushar S.
Ms. Soumya Singh for R-2

Mr. Buddy A. Ranganathan
Ms. Stuti Krishn for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on **08.05.2019.**

**(S. D. Dubey)
Technical Member**

Pr/vt

**(Justice Manjula Chellur)
Chairperson**